

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR SH. APOORV SINGH

Criminal Appeal No(s). 1319/2026

SANJEEV KUMAR @ MUNMUN

Appellant(s)

VERSUS

STATE OF UTTAR PRADESH

Respondent(s)

Date : 04-06-2026 This appeal was called on for hearing today.

For Appellant(s) :

Mr. Talha Abdul Rahman, AOR
Mr. Sudhanshu Tewari, Adv.
Mr. Faizan Ahmed, Adv.

For Respondent(s) : Ms. Sakshi Kakkar, AOR

UPON hearing the counsel the Court made the following
O R D E R

Memo of appearance in respect of the sole respondent has been filed on 07.04.2026. Vakalatnama be filed as per rules. Two weeks' time, as last opportunity, is granted to Ld. counsel for the sole respondent to file reply. If reply is filed as above, let the same be taken on record, else further opportunity to file the same would stand declined.

As per office report, digital copy of the original records from the High Court and Trial Court have not been received yet. Reminder be issued.

List again on 07.08.2026.

Copy of this Record of Proceeding be furnished to the concerned Ld. Advocate-on-record for information and compliance.

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APOORV SINGH
Registrar